

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(24) C.P.(IB)-1460(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.10.2019**

NAME OF THE PARTIES: Bansal Automobiles
V/s
Gammon India Private Limited

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE .

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance.
Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent matter is adjourned to **05.12.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

18.10.2019

Sushil